officers to Group 'A', are not transferred to other zones and they usually retire from there itself;

- (b) if so, the details in this regard for the past five years, Zone-wise and Unit-wise;
- (c) whether there is an urgent need to formulate a gradual transfer policy for promoted officers of RDSO so that they are more benefited from the promotion; and
  - (d) if so, the steps taken by Railways in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) No, Sir. Research, Designs and Standards Organisation (RDSO) has been given the status of a Zonal Railway.

Group 'B' officers (promoted from Group 'C') of Research, Designs and Standards Organisation (RDSO) on induction into respective organized services (Group 'A'), are posted as per exigency of service at RDSO as well as to other Zonal Railways like other Group 'A' officers.

(c) and (d) Comprehensive Transfer Policy for Railway Officers issued vide Railway Board's letter No. E(O)III/2014/PL/05 dated 31.08.2015 is also applicable for RDSO.

## Replacement of unmanned railway level crossings with roads/over-bridges

†1460. SHRI MEGHRAJ JAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of unmanned railway level crossings in the country which are to be replaced with roads/over-bridges;
- (b) whether from the time of approval of these projects, construction of road/overbridges is taking more than estimated time;
- (c) if so, the State/Union Territory-wise details of such delayed projects, including those in Madhya Pradesh;
- (d) the reasons for such a delay and action being taken by Government against the officials delaying these projects; and
- (e) the revised time-limit for completion of all the delayed projects related to construction of over-bridges?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (e) Road Over Bridges (ROBs) have been sanctioned for elimination

<sup>†</sup>Original notice of the question was received in Hindi.

of 45 Unmanned Level Crossings in the country (Bihar-12, Karnataka-8, Maharashtra-8, Tamil Nadu-1 and West Bengal-16). In Madhya Pradesh, no ROB has been sanctioned for elimination of Unmanned Level Crossing.

Funds for Road safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. Due to limited availability of funds and huge throwforward of already sanctioned works, these works are progressing to the extent possible subject to availability of funds and Engineering Time Allowance.

## FDI in Railways

†1461. SHRI NARESH AGRAWAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that inspite of declaration of 100 per cent FDI in Railways, expected foreign investment has not taken place;
  - (b) if so, the reasons therefor; and
- (c) if not, the quantum of foreign investment in Railways from 2014 to till date and the countries which have shown more interest?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Foreign Direct Investment (FDI) is largely a matter of private business decision. FDI inflows depend on a host of factors such as the availability of natural resources, market size, infrastructure, political and general investment climate as well as macro-economic stability and investment decision of foreign investors.

Agreements have been signed between Ministry of Railways and Joint Venture Company for setting up of two locomotive factories at Madhepura (Electric) and Marhowra (Diesel) costing about ₹ 2600 crore entailing FDI inflow in Rolling stock manufacturing.

## Confirmed tickets for passengers travelling to North-East

- †1462. SHRI PRAMOD TIWARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railways have any plan to confirm the wait listed tickets of train passengers, especially for North-East region;

<sup>†</sup>Original notice of the question was received in Hindi.